

a class apart. As long as they work under Government rules and regulations, they have to observe them and that it is only discipline, devotion and determination which is required even for a scientist to achieve results.

(b) No, Sir. The Director-General, ICAR did not criticise a sister department of Agriculture Ministry. The report in the 'Hindustan Times' dated the 1st August, 1980, is not based on any formal interview granted to 'Hindustan Times' Correspondent. During the course of a courtesy call Director General had told the correspondent that research now being planned could yield results only after 3—5 years. However, it was possible to increase the oilseed production by using available technologies. Director also told the correspondent that the gap between the actual yield realised by farmers and the potential yield attainable was wide because only a fraction of the available technologies got transferred to the farmers. There was no question of blaming the sister department of the Ministry of Agriculture. A report to this effect was made by D.G., ICAR to the Minister (A&RR) on the very day of appearance of the report.

(c) The question does not arise in view of (b) above.

**Introduction of mobile post office service in hill districts of U.P.**

1887. SHRI KRISHNA NAND JOSHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to introduce mobile post office service in the hill districts in Uttar Pradesh; and

(O) ii so, the details in this regard and by when this service is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS SHRI KARTIK ORAON; (a) and (b) Mobile post office service for providing counter facilities to villages outside the base of a branch post office is already available in all hill districts of Uttar Pradesh. At present in the districts of Nainital, Chamoli, Tehri (Garhwal), Uttarkashi, Pithoragarh, Dehradun Pauri and Almora, 915 mobile post offices are functioning for providing counter facilities to 1909 villages.

**Holding of a Parliament session in South**

1888. SHRI KRISHNA NAND JOSHI: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government have taken any decision on holding a Parliament Session in any of the Southern States; and

(b) if so, what are the details in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No. Sir.

(b) Does not arise.